

(c) if not, the reasons for making commitment?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) The total production of gas in the Western offshore, including the Bombay High Field, is estimated to be 62.5 MMSCMD by 1996-97.

(b) Yes, Sir.

(c) Does not arise.

Coal Washeries

2405. SHRI VIJAY NAVAL PATIL: Will the Minister of COAL be pleased to state:

(a) the total number of operating coal washeries in the Coal India Limited, subsidiary-wise alongwith their capacity and capacity utilised;

(b) whether the Government propose to set up new coal washeries and also to modernise the old washeries; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):

(a) There are fifteen operating coking coal washeries in the Coal India Limited. Subsidiary wise break-up along with their operating capacity and capacity utilisation during the year 1991-92 are given below:

<i>Name of Company</i>	<i>No. of Coking Coal washeries</i>	<i>Operating capacity (million tonnes per year)</i>	<i>Percentage capacity utilisation during 91-92</i>
Bharat Coking Coal Limited	9	12.55	57.5
Central Coal-fields Limited	5	11.47	76.6
Western Coal-fields Limited	1	1.20	49.8
Total	15	25.22	65.8

(b) and (c). The details of new washeries bring set up under Coal India Limited are given below :

<i>S.No.</i>	<i>Location</i>	<i>Capacity (million tonnes per year)</i>	<i>Remarks</i>
1.	Madhuband (Bharat Coking Coal Limited)	2.5	Coking Coal

<i>S.No.</i>	<i>Location</i>	<i>Capacity (million tonnes per year)</i>	<i>Remarks</i>
2.	Kedla (Central Coalfields Limited)	2.6	Coking Coal
3.	Bina (Northern Coalfields Limited)	4.5	Non-coking
4.	Piparwar (Central Coalfields Limited)	6.5	Non-coking
5.	Kalinga (Mahanadi Coalfields Limited)	8.0	Non-coking
6.	Ananta Expansion (Mahanadi Coalfields Limited)	2.6	Non-coking
7.	Bharatpur Expansion (Mahanadi Coalfields Limited)	2.6	Non-coking

Modernisation of existing coking coal washeries at Dugda-I Dugda-II, Bhojudih, Patherdih, Sudamdih and Moonidih of Bharat Coking Coal Limited and Karagali, Kathara, Gidi, Rajuapa and Swang washeries of Central Coalfields Limited is being carried out in accordance with the recommendations of an Expert Committee. Installation of deshaling plants, provision of fine coal beneficiation, arrangement of finer crushing of raw coal and introduction of instrumentation/automation systems are the salient features of the modifications being carried out.

[*Translation*]

Requirement of Crude Oil

2406. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether acute shortage of petrol and diesel is likely to occur in the country during the forthcoming years;

(b) whether the Government have made any assessment in regard to the require-

ment of crude oil during the Eighth Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) to (c). The indigenous production and the alternate arrangement for any shortfall in the supply are taken note of while planning and approving the oil Economy budget for the year as well as for the Plan Period as a whole.

[English]

Laying of Pipeline to Import Natural Gas from Iran

2407. SHRI GURUDAS KAMAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to lay a pipeline to import natural gas from Iran to meet domestic demand;

(b) if so, the details thereof; and

(c) the countries through which the pipeline would pass?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). A project for the pipeline import of natural gas from the middle East is at a conceptual state and details have not been firmed up.

Iron and Steel Plant

2408. SHRI ANADI CHARAN DAS:
SHRI C.P. MUDALA GIRI-
YAPPA:
SHRI K.H. MUNIYAPPA:

Will the Minister of STEEL be pleased to state:

(a) whether the Government had identi-

fied 25 sites for setting up iron and steel plants to attract private entrepreneurs in steel sector;

(b) if so, the details thereof;

(c) whether any private entrepreneurs have come forward for setting up these plants; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) and (b). The "Guidelines for Entrepreneurs in Iron & Steel Industry" issued in October, 1992 have identified 25 possible sites in the country found suitable for setting up new iron and steel projects and coke making plants. These include 2 in Andhra Pradesh, 2 in Bihar, 1 in Goa, 3 in Gujarat, 2 in Karnataka, 3 in Maharashtra, 6 in Madhya Pradesh, 3 in Orissa, 1 in Uttar Pradesh and 2 in West Bengal. It has been emphasised in the Guidelines that this is only an indicative list.

(c) & (d). Under the new Industrial Policy, entrepreneurs proposing to set up industrial projects which are exempted from the provisions of compulsory licensing are required to file an Industrial Entrepreneurs' Memorandum (IEM) with the Central Government. While a number of entrepreneurs have filed IEMs for setting up iron and steel plants at many of the identified locations, it is not known at this state as to how many of the projects will finally be implemented.

Quality Control of Vitamin Pills

2409. DR. R. MALLU: Will the Minister HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the various Vitamin pills in the market which do not dissolve are misla-